

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-5633-JK (LD) of 2024

DATED:- 30- 04 - 2024

Sanction is hereby accorded to the appointment of Officer's of Higher Education` Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 30.04.2024

No:-LAW-OIC/4/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Higher Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Am

Reyaz Ali Bhat
30.04.24

Annexure to the Government Order No.5633-JK(LD) of 2024 dated 30.04.2024

S.No	Case No.	Titled of the Case	OIC
1.	OA No. 147/2024	Monika Sharma V/s UT of J&K & ors	Sanjay Kumar Tickoo Under Secretary to Government, Higher Education Department.
2.	SWP No.3400/2019	Monica Sangral V/S State and others	Sanjay Kumar Tickoo Under Secretary to Government, Higher Education Department.
3	OWP No. 1738/2012	Villagers of Putshai Bandipora Vs State of J&K & Others	Professor Masood Ahmad Malik, Principal Government Degree College, Bandipora
4.	Review Petition 71/2020	Ravi Kumar Vs State Of UT of J&K & others	Deep Novel Kour, JKAS Under Secretary to Government Higher Education Department.
5.	WP(C) No. 347/2018	Atta Mohd Rather Vs UT of J&K & Others	Deep Novel Kour, JKAS Under Secretary to Government Higher Education Department
6.	WP(C) No 2064/2021	Shabir Ahmad Hajam Vs UT of J&K & Others	Deep Novel Kour, JKAS Under Secretary to Government Higher Education Department
7.	WP (C) No. 3376/2023	Fayaz Ahmad Wani & Anr Vs State of J&K & Ors.	Professor Ajaz Bashir, Principal Amar Singh College, Srinagar.
8.	SWP No. 3379/2023	Manzoor Ahmad Shah & Ors Vs State Of J&K & Ors	Professor Ajaz Bashir, Principal Amar Singh College, Srinagar.
9.	WP(C) No 3378/2023	Wahid ud din kar Vs State of J&K & ors.	Professor Ajaz Bashir, Principal Amar Singh College, Srinagar.
10.	WP(C) No. 3380/2023	Mushtaq Ahmad Pandit Vs State of J&K	Professor Ajaz Bashir, Principal Amar Singh College, Srinagar.
11.	WPC No. 2585/2023	Shalimar Trading Crops Vs UT of J&K	Professor Murtaza Geelani, Principal, Government Degree College Women, Sopore

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Deep Novel Kour